

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:641

ANSWERED ON:15.03.2012

ANIL KAKODKAR COMMITTEE

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Bajwa Shri Partap Singh; Bhoi Shri Sanjay; Dharmshi Shri Babar Gajanan; Gowda Shri D.B. Chandre; Hazari Shri Maheshwar ; Kodikunnil Shri Suresh; Kumar Shri Kaushalendra; Mandlik Shri Sadashivrao Dadoba; Owaisi Shri Asaduddin; Paranjpe Shri Anand Prakash; Pathak Shri Harin; Roy Shri Arjun; Saroj Smt. Sushila; Shekhar Shri Neeraj; Singh Shri Yashvir; Sugumar Shri K. ; Thakur Shri Anurag Singh; Upadhyay Seema; Yadav Shri Dharmendra; Yadav Shri Dinesh Chandra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a high level committee under the chairmanship of Anil Kakodkar to review rail safety has submitted its report;
- (b) if so, the salient features of the recommendations and observations made by the said committee;
- (c) the action being taken by the Railways on the recommendations of the aforesaid committee along with the strategy evolved for proper implementation of the action plan;
- (d) the financial implication estimated by the Railway in regard to the implementation of the committee's recommendations; and
- (e) other steps taken/being taken by the Railways to check the recurrence of Rail accidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) Yes, Madam. Dr. Anil Kakodkar, Chairman of High Level Safety Review Committee has submitted his Report to Ministry of Railways on 17.02.2012.

(b) The salient features of the Report are (a) Organizational structure Changes- creation of Railway Safety Authority & Railway Research & Development Council (b) A state of Art Signaling & Protection System based on European Train Control System pattern. (c) Switch over to manufacture of Linke-Hoffmann-Bush (Modern Indian Railway Coach) (LHB) design coaches in place of Integral Coach Factory (ICF) coaches. (d) Prohibiting Cooking in Pantry Cars (e) Elimination of all level crossings (f) creation of Rs 1,00,000 crores non- fungible and non-lapsable safety fund generated through Safety Cess on passengers, Grant from Central Government, Deferred dividend (against Social burden), Road Cess and Railway Land Development Authority to the tune of Rs 20,000 crores per annum.

(c) The report is presently under consideration.

(d) Committee has recommended to create a non-fungible and non-lapsable fund of Rs 1,00,000 crores to be spent within a period of five years to implement the recommendations having financial implications.

(e) Safety is accorded the highest priority by Indian Railways and all possible steps are undertaken on continuing basis to prevent accidents and to enhance safety. These include timely replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signaling and interlocking systems safety drives, greater emphasis on training of officials and rigorous inspections at regular intervals to monitor and educate staff for observance of safe practices. Safety devices/system being introduced to prevent accidents include provisions of Block Proving Axle Counter (BPAC), Auxiliary Warning System (AWS) Fog Safe Device, Vigilance Control Device (VCD) Anti Collision Device (ACD)/Train Collision Avoidance System, Train Protection Warning System (TPWS), etc.